

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 14-01-2026 To 14-01-2026~50 rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CPAN	50/2026	MAHUA BHAUMIK Mobile:7003797070 Email:CHAKROBORTYSANCHARI@GMAIL.COM	SANCHARI CHAKROBORTY	04-02-2026	contemnor name not present
2	CPAN	52/2026	RABIJIT MANNA AND ANR. Mobile:9088203041 Email:KUNDUDEBASISH83@GMAIL.COM	DEBASISH KUNDU	04-02-2026	logo not present in vakalatnama
3	CRM (A)	76/2026	AJOY GHOSH Mobile:9836458027 Email:DIPANKARGUHA@GMAIL.COM	DIPANKAR GUHA	04-02-2026	VICTIM IDENTITY DISCLOSED IN THE PAGE NO 4 AND OTERH PAGES ALSO
4	CRM (A)	106/2026	MOFAJJEL DHALI AND ORS. Mobile:6290980940 Email:THEPRASAD98@GMAIL.COM	PRASAD BHATTACHARYYA	04-02-2026	1) ... NEED R.I STAMP AT AFFIDAVIT PAGE
5	CRM (A)	131/2026	KUTUBUDDIN SHAIKH @ YASIN SHAIKH Mobile:7003559202 Email:SHALINI.BAIRAGI2017@GMAIL.COM	SHALINI BAIRAGI	04-02-2026	1) ... TRIAL COURT REJECTION DETAILS NOT MENTIONED PROPERLY AT PARAGRAPH ONE (CMC NO.)
6	CRM(M)	87/2026	CHANDI CHALAK AND ANR. Mobile:8670152060 Email:GOENKARAHULDEB@GMAIL.COM	RAHUL DEB GOENKA	04-02-2026	1) MENTION HONBLE HIGH COURT CASE DETAILS AS WELL AS LD TRIAL COURT REJECTION DETAILS OF PETITIONER NO 2 WITH IN 1ST PARA ... 2) ATTACH CERTIFIED COPY OF LD TRIAL COURT ORDER DATED 11/09/25 MENTIONED IN 1ST PARA
7	CRR	143/2026	ARIJIT SENGUPTA AND ANOTHER Mobile:8017814874 Email:ABHRAJITRC69@GMAIL.COM	ABHRAJIT ROY CHOWDHURY	04-02-2026	THIS PETITION FONT SIZE IS TOO SMALL.
8	CRR	144/2026	ASHOKE KUMAR ROY AND ANOTHER Mobile:7044249564 Email:SOURAVPAUL221@GMAIL.COM	SOURAV PAUL	04-02-2026	WRONG PS. NAME MENTIONED IN THIS PETITION
9	WPA	609/2026	SUDESHNA DAS Mobile:7595022178 Email:ABIRA12111979@GMAIL.COM	ABIRA BHATTACHARJEE	04-02-2026	HONBLE CHIEF JUSTICE NAME SPELLED WRONG.
10	WPA	686/2026	SANJAY SK Mobile:9733777637 Email:MOBAIDURHOSSAIN@GMAIL.COM	MOBAIDUR HOSSAIN	04-02-2026	LOGO MISSING

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
11	WPA	702/2026	REKHA RANI MISHRA Mobile:9851336259 Email:ARUPSAHOO.100@GMAIL.COM	ARUP KUMAR SAHOO	04-02-2026	HONBLE CHIEF JUSTICE ADDRESSING WRONG. 'ACTING' SPELLINGWRONG.
12	WPA	732/2026	BHUDEB MURMU Mobile:9831352329 Email:AMITKUMARGHOSH15@GMAIL.COM	AMIT KUMAR GHOSH	04-02-2026	HONBLE CHIEF JUSTICE ADDRESSING WRONG.
13	WPA	776/2026	SANTANU MAJUMDAR AND ORS. Mobile:8910553198 Email:BRATA.SUBHA@GMAIL.COM	TRIPTI PANDEY	04-02-2026	PETITIONER NAME MISMATCH IN CAUSE TITLE AND AFFIDAVIT PAGE.
14	WPA	778/2026	ALAMGIR SHAIKH Mobile:9735168333 Email:HUSENMUSTAFAI@GMAIL.COM	HUSEN MUSTAFI	04-02-2026	1. HONBLE CHIEF JUSTICE NAME SPELLED WRONG. 2. LOGO NOT FOUND.
15	WPA	779/2026	MONORANJAN ROY Mobile:9830333353 Email:NILADRI BHATTACHARJEE@GMAIL.COM	NILADRI BHATTACHARJEE	04-02-2026	COURT NO WRONG
16	WPA	804/2026	SUSHIL MALI Mobile:9330529742 Email:ROY127DISHA@GMAIL.COM	DISHA ROY	04-02-2026	CAUSE TITLE PHOTOCOPY ABSENT
17	WPA	808/2026	ST. THOMAS SCHOOL KHIDDERPORE GUARDIANS WELFARE ASSOCIATION Mobile:8617214414 Email:BLESS.LEGAL@GMAIL.COM	MD. AQIB BADR	04-02-2026	PETITIONER DISTRICT IS MISSING IN ADDRESS.
18	WPA	817/2026	ROMITA ROY GHOSH Mobile:7003565035 Email:DEBOLINA11092001@GMAIL.COM	DEBOLINA GHOSH	04-02-2026	RESPONDENT 1,3 STATE MISSING